

RBI/2011-12/490 A.P. (DIR Series) Circular No. 105 April 10, 2012

То

All Category - I Authorised Dealer Banks

Madam / Sir,

## Deferred Payment Protocols dated April 30, 1981 and December 23, 1985 between Government of India and erstwhile USSR

Attention of Authorised Dealer Category-I (AD Category-I) banks is invited to <u>A.P.</u> (<u>DIR Series</u>) <u>Circular No. 91 dated March 13, 2012</u>, wherein the Rupee value of the Special Currency Basket was indicated as Rs. 68.838139 effective from February 9, 2012.

2. AD Category-I banks are advised that a further revision has taken place on March 7, 2012 and accordingly, the Rupee value of the Special Currency Basket has been fixed at Rs.70.965327 with effect from March 13, 2012.

3. AD Category-I banks may bring the contents of this Circular to the notice of their constituents concerned.

4. The directions contained in this circular have been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(Dr. Sujatha Elizabeth Prasad) Chief General Manager-in-Charge